

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 313 of 2013

Dated : 23rd April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharana Pratap Bagh Resident's Welfare
Association ... Appellant(s)**

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. S. Gandhi
Mr. B.B. Tewari (Rep.)**

**Counsel for the Respondent (s): Mr. Raj Kumar Mehta
Mr. Prem
Ms. Ishita C. Das Gupta for R-1
Mr. Parth Mullick for R.4**

ORDER

The learned counsel for the Respondent is filing the reply today after serving copy on the other side.

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **01.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js